

GOVERNMENT OF INDIA
MINISTRY OF RURAL DEVELOPMENT
DEPARTMENT OF RURAL DEVELOPMENT

LOK SABHA
UNSTARRED QUESTION NO. 2722
TO BE ANSWERED ON 01.12.2016

POVERTY ALLEVIATION SCHEMES IN RURAL AREAS

2722. SHRI B.S. YEDIYURAPPA:
SHRI SIRAJUDDIN AJMAL:
SHRI SADASHIV LOKHANDE:

Will the Minister of **RURAL DEVELOPMENT** be pleased to state:

- (a) the details of the projects pertaining to rural development and poverty alleviation submitted by various State Governments to the Union Government during the last three years and the current year;
- (b) the number of projects out of them cleared and lying pending for clearance, State/UT-wise and the reasons for their pendency along with the time by which these are likely to be cleared;
- (c) the details of the funds allocated, released and utilised by the States under various rural development and poverty alleviation schemes during the last three years and the current year, State/UT-wise and scheme-wise;
- (d) the achievements made during the said period under each scheme;
- (e) the number of people belonging to Scheduled Castes (SCs) and Scheduled Tribes (STs) benefited under each of these schemes; and
- (f) the steps taken by the Government to ensure full utilisation of funds and completion of works on time?

ANSWER

MINISTER OF STATE IN THE MINISTRY OF RURAL DEVELOPMENT
(SHRI RAM KRIPAL YADAV)

(a) & (b): The Ministry of Rural Development, inter alia, is implementing Mahatma Gandhi National Rural Employment Guarantee Act (MGNREGA), Deendayal Antyodaya Yojana - National Rural Livelihood Mission (DAY-NRLM), Deen Dayal Upadhyay - Gramin Kaushalya Yojana (DDU-GKY), Pradhan Mantri Awaas Yojana -Gramin (PMAY-G), Pradhan Mantri Gram Sadak Yojana (PMGSY) and National Social Assistance Programme (NSAP) to bring about overall improvement in the quality of life of the people in rural areas through employment generation, strengthening of livelihood opportunities, promoting self employment, skilling of rural youths, provision of social assistance and other basic amenities. Proposals related to these programmes are received from State Governments/UT Administrations from time to time which are examined and actions are taken on them as per the programme guidelines.

(c): The State/ UT- wise funds allocated, released and expenditure incurred under various rural development during the last three years and the current year are given at Annexure-I.

(d): The State/ UT- wise physical achievements made under various rural development schemes during the last three years and the current year are given at Annexure-II.

(e): Specific provisions have been made under the various rural development programmes for Scheduled Castes and Scheduled Tribes. There is provision of separate earmarking of

funds for SCs and STs under PMAY-G and DAY-NRLM. The numbers of beneficiaries belonging to Scheduled caste and Scheduled Tribes, State/UT-wise, under MGNREGA, IAY, now restructured as PMAY-G and DAY-NRLM are given at Annexure-III.

(f): The funds under various programmes are released to States/UTs in accordance with the programme guidelines based on their absorption capacity and utilization of available funds. The Department constantly pursues the issue with the state/UT governments through Performance Review Committee Meetings to ensure optimum utilization of funds and to ensure timely disbursement and sound financial management. In order to ensure that the programme benefits reach the rural poor in full measure, the Department of Rural Development has evolved a comprehensive multi-level and multi-tool system of monitoring and evaluation of the implementation of rural development programmes in different parts of the country which include Review by the Union Ministers, Performance Review Committee Meetings, State Vigilance & Monitoring Committees, District Development Co-ordination and Monitoring Committee named as "DISHA", submission of reports by third party monitoring through National Level Monitors, Area Officers Schemes, Concurrent Evaluation and Impact Assessment Studies, monitoring the submission of Utilization Certificates.

Annexure-I

Annexure referred to in part (c) of the Lok Sabha Unstarred Question No 2722 due for reply on 1.12.2016
State/UT-wise funds released and expenditure incurred under MGNREGA

Sl.no.	State	Central Release				Total Expenditure*			
		2013-14	2014-15	2015-16	2016-17 till 16/11/2016	2013-14	2014-15	2015-16	2016-17 till 16/11/2016
1	ANDHRA PRADESH	475049.00	290314.10	307380.33	355592.02	534401.28	283946.01	454312.67	299909.80
2	ARUNACHAL PRADESH	13852.67	2704.16	4395.10	13076.40	9593.54	3441.52	6593.63	9319.63
3	ASSAM	57349.95	50023.46	87830.06	78551.37	69976.59	50310.65	62119.16	120865.53
4	BIHAR	158070.67	95968.24	102412.26	136124.71	202702.34	108170.99	162412.73	139893.88
5	CHHATTISGARH	144602.31	150570.49	106341.30	185545.19	202397.60	175421.54	128300.94	212885.48
6	GUJARAT	33530.02	35442.93	30598.72	52126.32	48902.62	47121.78	42863.61	52560.36
7	HARYANA	37687.81	16715.29	12470.72	15008.46	38161.54	21647.06	14242.44	20258.24
8	HIMACHAL PRADESH	47797.09	35542.86	39610.32	26172.66	56959.21	40623.27	39155.90	33660.89
9	JAMMU AND KASHMIR	60315.73	52171.08	55801.83	73611.03	76971.19	39159.25	76824.74	43314.48
10	JHARKHAND	62143.28	72433.41	97879.90	136403.23	91244.10	102908.13	133166.60	117904.44
11	KARNATAKA	159606.81	171687.07	99155.27	149754.84	206841.31	167569.57	182219.12	195039.23
12	KERALA	127710.93	158758.02	152633.88	123754.82	130056.59	161696.54	148350.34	146872.93
13	MADHYA PRADESH	183982.44	245163.12	236732.20	257252.95	261894.50	280536.80	249992.63	237230.10
14	MAHARASHTRA	115292.02	79951.77	123834.73	143949.27	127467.66	160988.49	185106.58	170070.83
15	MANIPUR	23100.00	21997.13	25532.29	34370.41	25476.92	26713.59	23120.72	27227.14
16	MEGHALAYA	27106.21	27785.90	22182.56	74069.23	31849.02	30934.71	27367.37	52561.38
17	MIZORAM	24474.27	11141.23	28517.36	6534.33	26037.67	11420.13	29859.36	6196.36
18	NAGALAND	29214.80	11305.27	26665.95	50152.80	29479.90	15781.96	19501.68	42050.04
19	ODISHA	75752.84	103530.34	147941.05	162479.16	128680.21	106892.48	205202.71	161761.18
20	PUNJAB	22615.48	18948.18	24533.37	39318.16	25891.90	21350.00	30022.67	43367.93
21	RAJASTHAN	205943.32	297609.87	269583.23	380382.65	262961.00	325186.44	326864.19	361708.92
22	SIKKIM	10684.17	7386.41	8623.44	13262.56	10889.61	7734.68	9714.33	8581.16
23	TAMIL NADU	469021.12	378180.33	547037.47	365749.55	393853.20	391954.05	625453.81	405318.51
24	TELANGANA		191996.00	182484.92	154993.87		190374.75	237859.85	147909.19
25	TRIPURA	94366.49	63662.48	135894.19	80541.43	107504.47	82239.49	137152.73	86210.21
26	UTTAR PRADESH	289639.01	251341.40	269569.44	274195.21	346067.61	313908.73	297613.41	330500.04
27	UTTARAKHAND	33000.50	28636.22	45076.65	44248.32	38083.54	31845.33	49253.14	51811.01
28	WEST BENGAL	289438.19	374495.29	471174.20	394528.98	372517.24	401287.47	484791.75	483224.89
29	ANDAMAN & NICOBAR	1918.10	1301.94	1035.72	787.82	1788.27	904.58	333.15	1.29
32	GOA	205.86	137.95	246.82	111.27	297.40	457.15	300.59	185.44
33	LAKSHADWEEP	16.93	45.06	11.85	0.00	73.64	70.50	29.83	20.41
34	PUDUCHERRY	879.98	739.69	1292.57	300.15	1136.83	650.20	917.82	898.15
	Total	3274368.00	3247686.69	3664479.70	3822949.16	3860158.50	3603247.84	4391020.20	4009319.07

*This includes the state share and the unspent balance of the previous year.

**Annexure referred to in part (d) of the Lok Sabha Unstarred Question No 2722 due for reply on 1.12.2016
State/UT-wise No. of households provided employment and Persondays generated under MGNREGA**

S. No.	State	Persondays				No. of Households provided employment			
		2013-14	2014-15	2015-16	2016-17 as on 25/11/2016	2013-14	2014-15	2015-16	2016-17 as on 25/11/2016
1	ANDHRA PRADESH	2994.70	1559.05	1991.65	1493.19	60.40	33.00	36.05	36.22
2	ARUNACHAL PRADESH	36.56	19.38	50.46	33.08	1.40	1.37	1.81	1.58
3	ASSAM	298.47	210.95	486.43	264.40	12.62	9.67	15.02	10.24
4	BIHAR	862.35	352.00	671.13	365.43	20.59	10.34	14.88	12.12
5	CHHATTISGARH	1298.84	555.90	1013.97	654.55	25.12	17.48	21.74	18.53
6	GOA	1.15	1.73	1.07	0.70	0.05	0.07	0.06	0.06
7	GUJARAT	230.30	181.53	225.45	207.06	5.79	5.13	5.57	5.51
8	HARYANA	117.88	61.65	48.48	54.98	3.25	2.18	1.69	2.27
9	HIMACHAL PRADESH	282.50	190.80	177.49	115.48	5.39	4.53	4.23	3.69
10	JAMMU AND KASHMIR	337.83	121.09	316.39	68.84	6.57	3.32	6.53	2.11
11	JHARKHAND	436.22	453.42	585.68	496.96	11.39	11.11	11.26	13.95
12	KARNATAKA	718.86	433.28	598.90	535.53	14.51	10.94	12.36	12.95
13	KERALA	866.03	588.72	741.74	349.24	15.24	13.80	15.06	12.75
14	MADHYA PRADESH	1229.43	1175.44	1237.53	572.75	29.08	27.94	27.02	17.68
15	MAHARASHTRA	517.36	613.87	763.50	517.51	11.44	11.60	12.75	12.11
16	MANIPUR	113.23	101.17	75.33	91.04	4.55	4.69	4.74	4.93
17	MEGHALAYA	215.88	167.35	199.71	120.72	3.64	3.51	3.68	3.07
18	MIZORAM	130.55	42.64	131.02	59.56	1.72	1.90	1.90	1.85
19	NAGALAND	183.80	89.99	212.07	181.63	4.08	4.06	4.17	4.18
20	ODISHA	711.82	535.40	894.47	517.36	17.10	14.69	19.98	16.12
21	PUNJAB	134.68	64.57	144.35	111.82	4.12	2.89	4.74	4.73
22	RAJASTHAN	1838.56	1686.19	2341.25	1746.01	36.15	36.87	42.21	39.29
23	SIKKIM	43.28	24.13	43.84	22.80	0.62	0.57	0.66	0.57
24	TAMIL NADU	3677.23	2679.65	3686.75	2463.64	62.68	56.58	60.53	58.71
25	Telangana		1032.07	1417.04	795.48		24.33	25.63	23.25
26	TRIPURA	523.26	511.76	538.76	315.14	5.97	5.82	5.70	5.72
27	UTTAR PRADESH	1752.36	1312.30	1822.47	1241.49	49.91	39.15	54.36	44.52
28	UTTARAKHAND	165.47	147.34	223.96	144.36	3.97	4.55	5.45	4.54
29	WEST BENGAL	2296.34	1696.30	2865.07	1336.62	61.33	51.19	61.11	45.78
30	ANDAMAN & NICOBAR	8.04	5.17	2.68	1.39	0.17	0.13	0.10	0.07
31	LAKSHADWEEP	0.14	0.13	0.03	0.00	0.01	0.01	0.00	0.00
32	PUDUCHERRY	8.45	3.78	5.62	5.30	0.39	0.30	0.33	0.31
	Total	22031.56	16618.73	23514.24	14884.03	479.24	413.72	481.32	419.41

**Annexure referred to in part (e) of the Lok Sabha Unstarred Question No 2722 due for reply on 1.12.2016
State/UT-wise No. of SCs/STs households provided employment under MGNREGA**

S.No	State	No. of HH Provided Employment (in lakh)											
		Total				SCs Households				STs Households			
		2013-14	2014-15	2015-16	2016-17 as on 25/11/2016	2013-14	2014-15	2015-16	2016-17 as on 25/11/2016	2013-14	2014-15	2015-16	2016-17 as on 25/11/2016
1	ANDHRA PRADESH	60.40	33.00	36.05	36.22	14.97	8.30	9.02	9.00	7.73	3.32	3.66	3.62
2	ARUNACHAL PRADESH	1.40	1.37	1.81	1.58	0.00	0.00	0.00	0.00	1.31	1.29	1.65	1.44
3	ASSAM	12.62	9.67	15.02	10.24	0.79	0.62	0.84	0.50	2.27	1.76	2.95	2.37
4	BIHAR	20.59	10.34	14.88	12.12	5.88	2.83	3.55	2.91	0.43	0.18	0.26	0.22
5	CHHATTISGARH	25.12	17.48	21.74	18.53	2.45	1.81	2.09	1.85	9.26	5.86	8.07	6.44
6	GOA	0.05	0.07	0.06	0.06	0.00	0.00	0.00	0.00	0.02	0.02	0.01	0.02
7	GUJARAT	5.79	5.13	5.57	5.51	0.41	0.33	0.36	0.38	2.54	2.28	2.62	2.16
8	HARYANA	3.25	2.18	1.69	2.27	1.56	1.01	0.91	1.21	0.00	0.00	0.00	0.00
9	HIMACHAL PRADESH	5.39	4.53	4.23	3.69	1.53	1.26	1.17	1.03	0.37	0.33	0.32	0.30
10	JAMMU AND KASHMIR	6.57	3.32	6.53	2.11	0.44	0.18	0.41	0.15	1.02	0.67	1.05	0.44
11	JHARKHAND	11.39	11.11	11.26	13.95	1.40	1.39	1.34	1.70	4.53	4.30	4.45	4.91
12	KARNATAKA	14.51	10.94	12.36	12.95	2.35	1.74	2.10	2.15	1.09	0.84	1.08	1.15
13	KERALA	15.24	13.80	15.06	12.75	2.25	2.25	2.39	2.07	0.42	0.44	0.49	0.45
14	MADHYA PRADESH	29.08	27.94	27.02	17.68	5.01	4.55	4.34	2.74	9.66	8.76	9.57	6.20
15	MAHARASHTRA	11.44	11.60	12.75	12.11	1.11	1.16	1.21	1.15	2.31	2.17	2.49	2.26
16	MANIPUR	4.55	4.69	4.74	4.93	0.13	0.13	0.14	0.14	2.30	2.32	2.36	2.32
17	MEGHALAYA	3.64	3.51	3.68	3.07	0.03	0.03	0.03	0.02	3.30	3.23	3.38	2.86
18	MIZORAM	1.72	1.90	1.90	1.85	0.00	0.00	0.00	0.00	1.72	1.89	1.89	1.84
19	NAGALAND	4.08	4.06	4.17	4.18	0.04	0.03	0.04	0.04	3.82	3.81	3.98	3.99
20	ODISHA	17.10	14.69	19.98	16.12	2.93	2.41	3.39	2.74	6.34	5.63	7.39	5.57
21	PUNJAB	4.12	2.89	4.74	4.73	3.19	2.28	3.69	3.65	0.00	0.00	0.00	0.00
22	RAJASTHAN	36.15	36.87	42.21	39.29	7.22	7.38	8.56	8.09	8.57	8.86	9.78	8.97
23	SIKKIM	0.62	0.57	0.66	0.57	0.03	0.02	0.03	0.02	0.24	0.22	0.25	0.21
24	TAMIL NADU	62.68	56.58	60.53	58.71	18.33	16.34	17.12	16.47	0.90	0.68	0.81	0.76
25	Telangana		24.33	25.63	23.25		5.79	6.06	5.38		3.95	4.18	3.84
26	TRIPURA	5.97	5.82	5.70	5.72	1.08	1.03	1.02	1.02	2.41	2.40	2.33	2.36
27	UTTAR PRADESH	49.91	39.15	54.36	44.52	17.58	13.89	18.94	14.65	0.50	0.35	0.55	0.42
28	UTTARAKHAND	3.97	4.55	5.45	4.54	0.71	0.78	0.93	0.78	0.11	0.14	0.21	0.17

29	WEST BENGAL	61.33	51.19	61.11	45.78	19.50	16.22	19.48	14.84	5.72	4.58	5.34	3.90
30	ANDAMAN & NICOBAR	0.17	0.13	0.10	0.07	0.00	0.00	0.00	0.00	0.02	0.01	0.01	0.00
31	LAKSHADWEEP	0.01	0.01	0.00	0.00	0.00	0.00	0.00	0.00	0.01	0.01	0.00	0.00
32	PUDUCHERRY	0.39	0.30	0.33	0.31	0.12	0.10	0.11	0.11	0.00	0.00	0.00	0.00
	Total	479.24	413.72	481.32	419.41	111.03	93.86	109.24	94.78	78.87	70.28	81.11	69.16

Annexure referred to in part (d) of the Lok Sabha Unstarred Question No 2722 due for reply on 1.12.2016

Commulative progress since inception of DAY-NRLM (upto September, 2016)

Sl No	State	Districts	Intensive Blocks	SHG	RF to No. SHG	RF Amount	CIF to No. SHG	CIF Amount
1	Andhra Pradesh	13	656	669188	0	0.00	0	0.00
2	Assam	27	63	71878	44108	6465.40	15837	7225.10
3	Bihar	38	534	535905	144791	21655.17	143454	43339.03
4	Chhatisgarh	20	39	27871	19270	2871.39	11870	7366.84
5	Gujarat	33	143	145959	46725	3908.97	6105	2949.04
6	Jharkhand	20	83	37378	24443	3641.00	17904	10733.51
7	Karnataka	25	84	34263	6027	888.88	7235	6986.49
8	Kerala	14	152	230919	2967	410.35	1542	708.55
9	Madhya Pradesh	29	164	127092	56046	7466.66	28707	18216.38
10	Maharashtra	13	50	54283	26273	3849.00	7612	4161.83
11	Odisha	30	107	139827	20281	2629.66	13266	7035.09
12	Rajasthan	32	113	54104	8862	1323.11	4216	4492.27
13	Tamil Nadu	31	290	152256	14910	2070.20	5388	2174.27
14	Telangana	9	442	423361	0	0.00	0	0.00
15	Uttar Pradesh	31	78	35262	18936	2764.15	7677	7225.32
16	West Bengal	19	54	85418	46653	6335.79	9655	3954.85
17	Haryana	21	43	6390	3315	457.11	1210	638.03
18	Himachal Pradesh	12	12	2870	1088	150.05	161	113.15
19	Jammu & Kashmir	16	23	11024	9316	1397.40	8069	3224.80
20	Punjab	16	29	2965	1903	267.40	848	535.58
21	Uttarakhand	6	15	2076	818	81.80	335	265.63
22	Arunachal	4	4	0	0	0.00	0	0.00
23	Manipur	2	4	421	0	0.00	0	0.00
24	Meghalaya	7	8	1486	417	61.29	90	67.50
25	Mizoram	6	10	1130	681	89.85	80	60.00
26	Nagaland	9	18	2443	1575	236.25	257	98.20
27	Sikim	2	7	918	0	0.00	0	0.00
28	Tripura	3	6	1820	1023	123.00	430	256.54
	Total:	488	3231	2858507	500428	69143.86	291948	131827.99

ANNEXURE-II

Annexure referred to in part (d) of the Lok Sabha Unstarred Q.No.2722 due for reply on 1.12.2016

Target Length and Achievement under PMGSY (2012-13 to 2016-17)

(Length in Km)

S.No.	States/UTs	2013-14		2014-15		2015-16		2016-17 (upto Oct,16)	
		Target Length	Length completed	Target Length	Length completed	Target Length	Length completed	Target Length	*Length completed (upto Oct,16)
1	2	5	6	7	8	9	10	11	12
1	Andhra Pradesh	475.00	191.58	514.00	595.13	600.00	849.73	1350.00	453.44
2	Arunachal Pradesh	340.00	489.04	450.00	546.58	511.00	512.67	650.00	1326.99
3	Assam	650.00	957.96	720.00	869.81	810.00	477.63	750.00	722.60
4	Bihar	3840.00	3163.86	2900.00	3631.92	4000.00	3730.08	6540.00	3492.65
5	Chattisgarh	1900.00	1292.05	620.00	2648.14	1950.00	1859.48	2750.00	537.09
6	Goa	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00
7	Gujarat	200.00	896.29	990.00	1892.16	2000.00	1670.68	400.00	40.22
8	Haryana	30.00	3.28	355.00	633.39	390.00	318.99	52.00	53.54
9	Himachal Pradesh	550.00	134.49	260.00	484.96	650.00	755.31	500.00	813.49
10	Jammu & Kashmir	1285.00	891.79	750.00	934.66	975.00	488.11	1050.00	1547.59
11	Jharkhand	1880.00	1030.73	703.00	1750.32	1340.00	1346.24	3000.00	1457.15
12	Karnataka	90.00	211.43	650.00	627.68	715.00	831.23	800.00	586.14
13	Kerala	240.00	192.46	348.00	345.74	310.00	363.94	430.00	189.62
14	Madhya Pradesh	3350.00	3006.27	2100.00	5180.92	4433.00	4453.23	6200.00	2593.47
15	Maharashtra	440.00	448.88	550.00	499.97	780.00	892.13	1900.00	718.94
16	Manipur	160.00	533.12	236.00	300.01	390.00	543.82	790.00	1038.24
17	Meghalaya	40.00	23.68	105.00	44.59	130.00	193.29	400.00	222.42
18	Mizoram	50.00	77.28	115.00	48.60	104.00	136.54	200.00	115.40
19	Nagaland	190.00	293.20	160.00	215.30	175.00	129.00	150.00	362.50
20	Odisha	3460.00	3063.22	2400.00	3842.68	3055.00	3779.98	6200.00	3114.22

21	Punjab	340.00	730.38	650.00	737.46	650.00	545.00	450.00	379.99
22	Rajasthan	1580.00	2290.31	1550.00	3233.33	2600.00	2420.75	3000.00	324.18
23	Sikkim	175.00	99.36	100.00	120.92	156.00	344.50	150.00	176.94
24	Tamil Nadu	685.00	747.94	379.00	1965.28	1200.00	318.38	800.00	594.13
25	Telangana**					325.00	514.83	900.00	257.66
26	Tripura	170.00	291.46	250.00	239.42	250.00	352.12	400.00	290.94
27	Uttar Pradesh	2320.00	1109.79	1445.00	2000.34	2500.00	5032.15	3900.00	2348.67
28	Uttarakhand	500.00	405.16	625.00	714.62	900.00	1191.06	1000.00	1168.62
29	West Bengal	2010.00	2741.38	1850.00	2232.88	1750.00	2398.48	4100.00	708.35

* Length completed during 2016-17 is as per OMMAS.

**United Andhra Pradesh till the year 2014-15

Annexure referred to in part (c) of the Lok Sabha Unstarred Question No 2722 due for reply on 1.12.2016
A statement indicating the funds allocated, released and expenditure incurred under PMGSY

(Rs. in crore)

Sl. No.	State	2013-14		2014-15		2015-16		2016-17		
		Release	Expenditure	Release	Expenditure	Release	Expenditure	Allocation	Release (upto 21.11.2016)	Expenditure (upto Oct, 2016)
1	Andhra Pradesh	5.00	152.56	32.98	330.25	379.20	411.53	404.00	197.59	NR
2	Arunachal Pradesh	8.00	249.36	345.92	362.68	375.00	390.81	421.00	205.92	196.60
3	Assam	240.49	699.01	316.07	538.22	347.82	475.2	402.00	200.49	NR
4	Bihar	850.83	1844.95	1548.16	2259.30	2781.00	1776.87	3000.00	1472.86	2177.87
5	Chattisgarh	0.00	713.58	270.75	925.18	498.00	759.94	718.00	356.56	206.96
6	Goa	0.00	0.00	0.00	0.00	0.00	0	0.00	0.00	0.00
7	Gujarat	519.24	477.40	418.77	685.91	474.10	793.66	162.00	31.04	7.97
8	Haryana	0.00	8.19	218.96	383.83	304.70	291.81	124.00	23.76	NR
9	Himachal Pradesh	0.00	148.13	99.40	215.04	268.40	315.88	180.00	87.98	130.41
10	Jammu & Kashmir	523.24	534.01	416.60	422.73	488.00	258.39	786.00	158.44	NR
11	Jharkhand	21.86	539.55	249.48	785.02	865.00	552.44	868.00	435.45	227.76
12	Karnataka	5.00	7.68	237.00	411.23	140.80	279.4	200.00	196.41	NR
13	Kerala	1.50	121.15	151.41	190.59	151.00	160.16	180.00	89.45	133.44
14	Madhya Pradesh	615.00	1393.07	708.00	1667.32	1122.00	1798.39	1700.00	846.42	526.91
15	Maharashtra	0.00	383.50	212.53	540.37	553.30	622.66	606.00	296.57	NR
16	Manipur	4.03	139.67	100.00	173.94	299.80	284.7	402.00	196.61	126.87
17	Meghalaya	0.00	37.70	62.56	83.24	150.70	119.31	210.00	102.64	89.55
18	Mizoram	0.00	26.60	54.74	72.35	50.90	44.115	95.00	46.43	45.05
19	Nagaland	0.00	77.45	58.99	50.47	4.00	30.42	42.00	8.05	NR
20	Odisha	758.92	1605.72	1051.50	1666.10	1382.70	1857.5	1650.00	1620.58	741.23
21	Punjab	117.68	295.61	310.21	285.03	221.10	236.52	135.00	65.98	84.80
22	Rajasthan	427.06	718.35	425.66	649.97	559.90	776.33	571.00	109.40	52.09

23	Sikkim	1.97	90.57	94.59	94.50	68.60	121.01	90.00	88.82	62.37
24	Tamil Nadu	343.48	383.39	239.65	580.72	205.00	98.03	204.00	99.71	NR
25	Telangana			0.88	NR	273.73	281.45	294.00	56.33	NR
26	Tripura	98.83	232.76	187.36	322.83	274.83	250.36	299.00	146.14	NR
27	Uttar Pradesh	511.93	824.25	638.70	1002.26	1110.35	1083.39	998.00	495.70	699.64
28	Uttarakhand	0.00	260.64	314.92	425.17	409.20	455.24	401.00	393.14	161.65
29	West Bengal	306.17	1130.44	1193.80	1414.20	1427.58	1259.84	1356.00	259.81	390.24
	Total	5360.24	13095.29	9959.58	16538.45	15186.71	15785.36	16498.00	8288.23	6061.40

NR- Not Reported

Note- Total Expenditure is greater than Released amount in respective Financial Year due to State share and interest accrued on programme fund.

Annexure referred to in part (c) of the Lok Sabha Unstarred Question No 2722 due for reply on 1.12.2016

A statement indicating the funds allocated, released and expenditure incurred under PMAY-G

S.No.	State	(Rs in Lakhs)								
		2013-14		2014-15		2015-16		2016-17		
		Central Allocation	Central Release	Central Allocation	Central Release	Central Allocation	Central Release	Central Allocation	Central Release	Utilization
1	ANDHRA PRADESH	113374.34	114122.78	42729.19	42660.11	28818.24	28113.32	42015.73	21007.87	NR
2	ARUNACHAL PRADESH	4831.03	5706.51	1416.26	1813.74	952.51	4240.29	8218.81	4109.45	NR
3	ASSAM	97521.24	90006.56	128586.17	92867.67	86481.14	87865.75	199853.19	124447.80	31688.04
4	BIHAR	331160.54	295703.99	153019.47	103487.97	103203.06	90718.46	356963.85	211427.06	20326.07
5	CHATTISGARH	26252.54	50327.44	23417.65	39984.45	15793.89	14025.75	130380.06	69640.89	8090.35
6	GOA	761.99	380.29	320.28	540.43	216.01	268.14	569.57	0.00	175.10
7	GUJARAT	58997.09	26652.67	18621.64	5041.49	12559.26	12274.95	63590.77	36428.77	7110.27
8	HARYANA	9859.68	9831.14	18985.09	9492.49	12804.38	9174.59	14306.85	7153.43	4638.57
9	HIMACHAL PRADESH	4139.24	4226.62	2742.50	1433.54	1849.67	2191.75	4434.53	3100.08	545.03
10	JAMMU & KASHMIR	9347.32	5642.49	7888.38	4232.39	5320.27	5363.09	15482.32	0.00	0.00
11	JHARKHAND	36724.52	35268.67	27137.02	21030.14	18302.40	29740.27	129233.56	69767.98	9990.75
12	KARNATAKA	48024.51	49293.63	51867.69	28524.51	34981.86	60406.49	52098.19	15028.47	523.98
13	KERALA	25013.46	22626.02	32247.23	16075.33	21748.95	35717.19	18226.79	9113.40	7384.21
14	MADHYA PRADESH	61762.40	47268.56	62891.88	57020.43	42417.05	57139.16	250875.10	125565.63	48898.06
15	MAHARASHTRA	75093.75	75540.13	102822.28	94599.37	69347.87	34673.93	128991.63	64495.82	43126.75
16	MANIPUR	5633.39	3649.98	3270.35	2715.77	2199.49	4681.35	10292.41	5576.18	925.09
17	MEGHALAYA	9749.28	8063.52	5920.63	4629.68	3981.95	4950.95	15492.24	7746.12	934.95
18	MIZORAM	2574.53	2570.02	908.18	455.24	610.80	759.24	4371.69	2389.25	308.48
19	NAGALAND	7340.45	7328.37	1039.15	4575.01	698.89	1068.22	8322.77	4510.83	NR
20	ODISHA	70031.18	84418.51	87693.07	68403.59	59144.07	98281.94	221739.93	120442.00	20341.42
21	PUNJAB	10681.36	2739.95	30985.91	0.00	20898.26	1124.29	13697.74	6848.87	NR
22	RAJASTHAN	46736.14	46886.92	55154.41	41385.74	37198.56	39834.60	140096.15	75647.35	26825.62
23	SIKKIM	1009.93	877.03	1288.12	1287.47	866.33	433.17	2381.21	1190.61	155.15
24	TAMIL NADU	48363.67	56206.02	29172.57	38213.49	19675.27	21273.32	98715.06	59357.62	12172.89
25	TELANGANA	It was a part of Andhra Pradesh		36752.19	41035.18	24787.64	24787.53	28526.67	0.00	1731.69

26	TRIPURA	9399.84	12800.43	6704.14	12244.45	4508.89	6876.04	21587.69	10793.85	105093.35
27	UTTAR PRADESH	162543.86	145531.68	232213.43	161431.10	156614.95	158312.83	322032.52	223980.45	1561.16
28	UTTARAKHAND	8210.64	6405.19	6694.36	4004.40	4514.97	4164.85	9880.77	4940.39	71164.54
29	WEST BENGAL	101496.87	86566.87	236310.75	210429.28	159378.37	172273.43	244362.21	122181.11	NR
30	ANDAMAN AND NICOBAR	1517.64	221.31	631.69	0.00	443.29	0.00	196.37	0.00	0.00
31	DADRA & NAGAR HAVELI	305.70	0.00	162.37	81.17	113.95	56.97	282.83	0.00	0.00
32	DAMAN & DIU	118.18	0.00	44.28	0.00	31.08	0.00	49.88	0.00	0.00
33	LAKSHADWEEP	137.47	137.47	16.66	0.00	11.69	0.00	70.92	0.00	0.00
34	PUDUCHERRY	776.61	0.00	300.00	0.00	400.00	0.00	400.00	0.00	0.00
Total >>>		1389490.380	1297000.783	1409955.005	1109695.635	950875.000	1010791.835	2557740.000	1406891.430	423711.502

NR- Not reported

Note- Utilization of funds reported against total available fund which include Central release, State share, interest accrued and miscellaneous receipt in the respective Financial Year.
Release includes funds released for previous year as committed liability and under special projects.

Annexure referred to in part (d) of the Lok Sabha Unstarred Question No 2722 due for reply on 1.12.2016

Houses Targetted and Constructed under PMAY-G for the last three years and Current year

(Rs in Lakhs)

S.No.	State	2013-14		2014-15		2015-16		2016-17	
		House targeted	House constructed	House targeted	House constructed	House targeted	House constructed	House targeted	House constructed
1	ANDHRA PRADESH	207313	206075	78258	46722	65976	27491	56111	3706
2	ARUNACHAL PRADESH	6870	454	2017	110	1357	1	6754	0
3	ASSAM	138695	75103	183171	99704	123193	71883	164245	117851
4	BIHAR	605550	275869	280255	493874	236271	280439	476715	340114
5	CHATTISGARH	48004	29895	42889	27274	36158	24345	174119	30854
6	GOA	1393	616	586	1093	495	27	761	509
7	GUJARAT	107880	37126	34105	65355	28753	39994	84924	18866
8	HARYANA	18029	4532	34771	7196	29314	13114	19106	6846
9	HIMACHAL PRADESH	7064	6565	4688	1620	2635	3035	3644	2174
10	JAMMU AND KASHMIR	15952	429	13484	1736	7579	1989	12724	136
11	JHARKHAND	67153	46651	49701	30681	41901	30091	172588	96993
12	KARNATAKA	87816	92575	94995	104098	80087	156538	69576	25498
13	KERALA	45738	55996	59060	46448	49792	51230	24341	24242
14	MADHYA PRADESH	112936	47391	115186	45465	97109	19529	335036	260422
15	MAHARASHTRA	137314	189602	188319	45082	158763	122483	172264	32993
16	MANIPUR	8011	416	4658	1248	3133	96	8459	241
17	MEGHALAYA	13865	6374	8433	10076	5672	863	12732	778
18	MIZORAM	3661	521	1293	276	870	378	3593	315
19	NAGALAND	10439		1480	1114	996	638	6840	1
20	ORISSA	128057	109844	160610	11474	135403	276420	296127	58437
21	PUNJAB	19531	1417	56750	1911	47844	0	18293	0
22	RAJASTHAN	85460	82446	101015	92069	85162	64892	187094	61023
23	SIKKIM	1436	798	1834	1538	1234	214	1957	363
24	TAMIL NADU	88436	69955	53429	28869	45044	29395	131831	31502
25	TELANGANA	It was a part of Andhra Pradesh		67312	57437	56748	84242	38097	0

26	TRIPURA	13368	0	9550	23056	6423	6248	17741	4024
27	UTTAR PRADESH	297223	157012	425299	220739	358551	159917	430065	396257
28	UTTARAKHAND	14012	2396	11443	4196	6432	7748	8120	4247
29	WEST BENGAL	185594	92071	432803	182128	364877	359758	326338	275241
30	ANDAMAN AND NICOBAR	2081	238	867	148	609	0	157	0
31	DADRA & NAGAR HAVELI	419	0	223	0	157	0	227	0
32	DAMAN & DIU	162	0	60	0	43	0	40	0
33	LAKSHADWEEP	188	0	22	0	16	0	57	0
34	PUDUCHERRY	1065	0	412	0	549	0	321	0
	Total	2480715	1592367	2518978	1652737	2079146	1832998	3260997	1793633

* Figures reported by Awaasoft as on 29.11.2016

Annexure referred to in part (e) of the Lok Sabha Unstarred Question No 2722 due for reply on 1.12.2016

State/UT-wise houses allocated to SCs/STs under PMAY-G

(Units in Nos)

Sl. No.	Name of the State	2013-14		2014-15		2015-16		2016-17*
		House Allocated		House Allocated		House Allocated		House Allocated
		SC	ST	SC	ST	SC	ST	SC/ST
1	ANDHRA PRADESH	42717	72301	24346	12230	64346	12037	33666
2	ARUNACHAL PRADESH	0	480	2	170	36	16	4052
3	ASSAM	20139	26004	22139	31016	122566	27791	98547
4	BIHAR	308787	16590	163631	6469	234444	5605	286029
5	CHATTISGARH	6668	38186	4503	19008	41170	26855	104471
6	GOA	29	160	17	17	380	70	456
7	GUJARAT	7486	40086	3571	14857	28785	15007	50954
8	HARYANA	14942	16	16093	13	14057	4	11464
9	HIMACHAL PRADESH	5726	1040	3742	752	2667	562	2186
10	JAMMU AND KASHMIR	0	241	0	12	6736	2346	7634
11	JHARKHAND	9914	32606	3637	12282	41823	26178	103553
12	KARNATAKA	52069	29783	43523	30502	109635	32321	41746
13	KERALA	19186	3545	15013	4105	49792	4395	14605
14	MADHYA PRADESH	23878	50826	15010	44784	56203	55871	201022
15	MAHARASHTRA	9800	88675	46122	77902	98640	70679	103358
16	MANIPUR	85	2835	37	720	152859	3287	5075
17	MEGHALAYA	2632	10911	27	7252	4499	5551	7639
18	MIZORAM	3501	363	0	279	5624	489	2156
19	NAGALAND	0	0	0	1332	472	500	4104
20	ORISSA	36668	58710	3863	12451	501	77682	177676
21	PUNJAB	745	0	2965	0	164958	1	10976
22	RAJASTHAN	17687	65420	14316	65904	423	50969	112256

23	SIKKIM	287	503	556	957	84678	335	1174
24	TAMIL NADU	51901	3104	28630	1499	761	1967	79098
25	TELANGANA	It was a part of Andhra Pradesh		17207	15902	62868	16748	22858
26	TRIPURA	2693	0	2078	5619	9452	5756	10644
27	UTTAR PRADESH	159949	7283	223092	3746	358541	7266	258039
28	UTTARAKHAND	6615	396	5738	1079	6428	1141	4872
29	WEST BENGAL	54341	23462	154229	66274	423600	61896	195803
30	ANDAMAN AND NICOBAR	0	0	0	0	0	0	54
31	DADRA & NAGAR HAVELI	0	0	0	223	0	5	136
32	DAMAN & DIU	0	0	0	0	0	0	24
33	LAKSHADWEEP	0	0	0	0	5	0	34
34	PUDUCHERRY	0	0	0	0	0	5	193
	Total	858445	573526	814087	437356	2146949	513335	1956554

* The target for the Year 2016-17 is being given for SC's and ST's included

Annexure referred to in part (c) of the Lok Sabha Unstarred Question No 2722 due for reply on 1.12.2016
A statement indicating the funds allocated, released and expenditure incurred under DAY-NRLM

(Rs in Lakh)

Sl. No	NAME OF STATES/UTs	2013-14				2014-15				2015-16				2016-17			
		Cental Allocation NRLM (Including Interest Subvention (Cat.-II))	Cental Release		Expenditure*	Cental Allocation NRLM (Including Interest Subvention (Cat.-II))	Cental Release		Expenditure*	Cental Allocation NRLM (Including Interest Subvention (Cat.-II))	Cental Release		Expenditure	Total Cental Allocation	Cental Release		Expenditure
3	NRLM (Including Interest Subvention (Cat.-II))	NRLP	7	8		NRLM (Including Interest Subvention (Cat.-II))	NRLP	10		12	13	NRLM (Including Interest Subvention (Cat.-II))			NRLP	15	
1	Andhra Pradesh	23466.00	22063.98	1691.93	31738.25	20301.00	8157.36	0.00	4069.20	2680.53	3289.45	1753.40	2353.52	1185.81	592.91	0.00	261.16
2	Bihar	19616.00	3060.50	63.07	16804.78	10142.00	0.00	10909.50	58730.92	5690.71	1241.90	10503.00	43203.27	4835.89	2417.95	5506.63	16527.36
3	Chattisgarh	4405.00	2202.50	1234.2	16804.78	2208.00	0.00	3255.00	5441.06	1265.58	0.00	3777.78	8013.42	1074.08	0.00	2262.00	4653.81
4	Goa									153.75	75.00	0.00	0.00	150.00	0.00	333.15	0.00
5	Gujarat	3201.00	490.50		2273.01	1652.00	0.00	2046.00	3075.85	916.37	0.00	501.32	3156.09	765.19	382.60	1074.00	1157.97
6	Haryana	2028.00	731.20		550.00	1009.00	0.00	0.00	1732.78	546.41	693.66	0.00	1194.64	450.18	225.09	0.00	576.38
7	Himachal Pradesh	966.00	394.03			466.00	0.00	0.00	455.60	231.68	97.38	0.00	527.86	189.59	94.80	0.00	169.21
8	Jammu & Kashmir	3552.94	2837.79		1373.00	4871.00	3750.00	0.00	4560.81	2031.38	4267.54	0.00	4523.41	2500.00	1250.00	0.00	1517.16
9	Jharkhand	7423.00	1136.50	3401.13	4854.99	3692.00	0.00	5778.87	11620.64	2143.55	0.00	9269.43	19612.87	1823.41	911.71	5350.20	5123.33
10	Karnataka	9489.00	4744.50	1167.94	1913.55	5606.00	601.35	829.50	3775.01	2191.83	1471.30	2945.30	9653.59	1535.07	767.54	1493.50	1358.50
11	Kerala	4537.00	3272.00	301.35	3737.69	2396.00	677.17	1296.72	3447.86	977.90	1005.64	2003.26	2987.43	688.78	344.39	0.00	430.79
12	Madhya Pradesh	9305.00	4497.00	4643.74	11120.76	4719.00	0.00	10560.00	17216.17	2709.81	0.00	8641.50	18132.11	2300.98	1150.49	4404.00	8781.89
13	Maharashtra	12866.00	6433.00	3998.30	12968.53	6732.00	0.00	1516.00	15776.32	3651.46	4101.48	5502.00	15887.97	3034.46	1517.23	4455.77	5251.00
14	Odisha	10655.00	3692.50	1250.00	5239.82	5730.00	0.00	0.00	7738.92	2854.41	937.02	3836.00	10725.66	2325.13	1162.57	2967.27	5044.28
15	Punjab	1020.00	494.31		1371.00	484.00	0.00	0.00	677.21	262.72	122.37	0.00	980.73	218.78	109.39	0.00	305.22
16	Rajasthan	5276.00	974.00		1749.02	2754.00	0.00	0.00	1205.13	1417.07	0.00	495.00	4937.92	1165.63	582.82	1145.64	3223.71
17	Tamil Nadu	11679.00	5839.50	1414.50	7139.44	7329.00	826.00	2534.59	20508.87	2602.08	2050.22	1923.50	12677.06	1797.46	898.73	1873.50	1939.90
18	Telangana						6585.44	0.00	229.61	1915.71	1480.54	0.00	3126.11	847.01	423.51	0.00	589.63
19	Uttar Pradesh	28747.00	5731.50	2618.43	574.25	14223.00	0.00	0.00	5658.06	8261.14	3575.83	2230.31	10852.46	6962.06	3481.03	4192.00	8529.17
20	Uttarakhand	1634.00	699.13		59.00	772.00	0.00	0.00	450.32	434.61	0.00	0.00	603.26	366.56	0.00	285.50	202.30
21	West Bengal	11558.00	5236.20	4172.64	5430.55	7028.00	2016.68	3617.25	8847.28	3221.30	3880.16	2000.00	15119.93	2583.93	1291.97	2250.70	7557.80
22	A&N Islands													25.00	12.50	0.00	0.00
23	Daman & Diu													25.00	0.00	0.00	0.00
24	D & N Haveli													25.00	0.00	0.00	0.00
25	Lakshadweep													25.00	12.50	0.00	0.00
26	Pondicherry		0.00			350.00	135.34	0.00	0.00	475.00	150.00	0.00	0.00	250.00	125.00	0.00	0.00
27	Arunachal Pradesh		358.21			226.00	0.00	0.00	0.00	161.82	0.00	0.00	68.51	As per the approval given by Cabinet, for North Eastern States funds will be provided out of the total NE allocation under NRLM on demand basis i.e as per the approved Annual Action Plan 2016-17	300.00	0.00	125.72
28	Assam	18897.00	5329.93	3445.01	6278.73	7103.00	0.00	0.00	7997.20	4588.89	0.00	500.00	9404.06	0.00	2207.26	3927.59	
29	Manipur	1328.00	178.19			467.00	0.00	0.00	206.74	285.71	0.00	0.00	142.64	400.00	0.00	138.95	
30	Meghalaya	1462.00	640.42		47.92	467.00	0.00	0.00	22.11	319.00	0.00	0.00	561.89	200.00	0.00	191.33	
31	Mizoram	472.00	279.31		298.00	207.00	64.00	0.00	239.76	74.75	329.50	354.50	97.93	800.00	0.00	273.15	
32	Nagaland	1046.00	1441.04		733.00	318.00	185.00	0.00	968.35	221.66	545.22	789.50	658.46	1200.00	0.00	347.47	
33	Sikkim	459.00	145.01			146.00	0.00	0.00	0.00	82.43	72.00	0.00	143.07	300.00	0.00	43.62	
34	Tripura	2643.00	1317.74			866.00	0.00	0.00	414.70	535.74	226.44	0.00	746.73	1350.00	0.00	280.43	
	GRAND TOTAL	197730.94	84220.49	29402.24	133060.07	112264.00	22998.34	42343.43	185066.48	52905.00	29612.65	57025.80	200092.60	59000.00	22304.73	39801.12	78528.83

*Expenditure Against Total Available Funds which also includes State share, Opening Balance and Misc. Receipts

Annexure referred to in part (e) of the Lok Sabha Unstarred Question No 2722 due for reply on 1.12.2016

DAY-NRLM-number of Household covered

S.No.	State	Total	Scheduled Caste	Scheduled Tribed
1	ANDHRA PRADESH	7019776	1558339	438692
2	ASSAM	769935	86326	181724
3	BIHAR	6433430	1824784	95618
4	CHHATTISGARH	306239	27253	147471
5	GUJARAT	1844744	204192	817210
6	JHARKHAND	469010	48882	266496
7	KARNATAKA	482978	94137	55274
8	KERALA	3501486	459570	71090
9	MADHYA PRADESH	1511962	242723	772853
10	MAHARASHTRA	619205	93426	171058
11	ODISHA	1646200	335315	363649
12	RAJASTHAN	636566	135474	267218
13	TAMIL NADU	1950495	530630	25242
14	TELANGANA	4798524	1038293	628603
15	UTTAR PRADESH	386388	163652	8800
16	WEST BENGAL	954859	340207	93534
1	HARYANA	71241	36412	143
2	HIMACHAL PRADESH	24397	7627	1333
3	JAMMU AND KASHMIR	105626	8508	5061
4	PUNJAB	33747	22006	333
5	UTTARAKHAND	19576	4837	2575
1	ARUNACHAL PRADESH	0	0	0
2	MANIPUR	5207	288	1838
3	MEGHALAYA	15504	30	15241
4	MIZORAM	9279	0	9260
5	NAGALAND	24418	0	24418
6	SIKKIM	8997	460	3732
7	TRIPURA	17154	2041	10265
	GRAND TOTAL	33666943	7265412	4478731